

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 10/163/14
CA. NO.

CORAM:


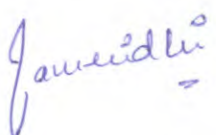
PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE COMPANY: M/s Mr. Om Prakash Gupta V/s. M/s. Revex Enterprises Pvt. Ltd.

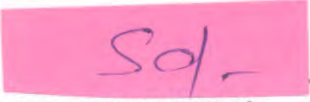
SECTION OF THE COMPANIES ACT: 163

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANKIT SINGAL	Adv	Petitioner	
2.	Mr. Samrath Kalia	} ADV Respondents	}	
3.	Mr. Harshit Aggarwal			
4.	Ms. Samudra Yogya			

ORDER

At the request of the parties, adjourned to 19.05.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]